

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18


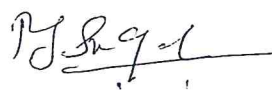
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S.K. SRINIVASAN	COUNSEL FOR PETITIONER	
2.	P.J. RISHIKESH P.J. SRIGANESH 9841188677 Sriganeshk Raja@gmail.com	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter and sought time to file a proposal giving the schedule of payment. Counsel for petitioner sought time for seeking instructions from the client. Time extended at their request. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)